

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. Company Appeal No. 24/(MAH)/2014
CA No.

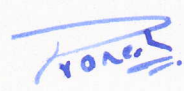
CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd.
V/s.
M/s. Siemens Limited & ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL AGRAWAL	CA. AR. Pehron	KA
2.	Pranesh J. Gada	mts. Dhavika & Partners, Advocates for Resp. Nos. 1 & 2.	

Order

CP No.24/58,59/CLB/MB/MAH/2014

At the requests of the parties, list this matter for hearing on 15.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)